

been commissioned in March, 1984. With the commissioning of this unit the installed capacity at Korba will be 600 MW (i.e. 3 units of 200 MW each). The earlier 2 units were commissioned in March, 1983 and October 1983 respectively.

Proposal to set up Oil Terminal at Paradip in Orissa

1351. SHRI NITYANANDA MISRA : Will the Minister of ENERGY be pleased to state :

(a) whether the proposal to set up an oil terminal at Paradip in Orissa is under the consideration of Government;

(b) if so, whether the above proposal is expected to be implemented during the financial year 1984-85; and

(c) the steps taken to expedite the implementation of the above proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) Yes, Sir. Hindustan Petroleum Corporation Ltd. has been asked to prepare a feasibility report on the project.

(b) No, Sir.

(c) Does not arise.

Proposals to use National Gas as Fuel by Thermal Power Plants

1352. SHRI P. RAJAGOPAL NAIDU : SHRIMATI VIDYA CHENNUPATI :

Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering proposals to use natural gas as fuel by the thermal power plants; and

(b) if so, whether it is against the recommendations of the Satish Chandra Committee, which had recommended that natural gas reserved for fertilizer plants, petro-chemical plants etc. and the reasons

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Natural gas is primarily to be utilised for manufacture of fertilizers and petro-chemicals. The availability of gas for generation of power is being looked into in the context of these priority commitments and keeping in view the present assessment of its availability. An inter-Ministerial Group was set up to look in to this. The proposals are under examination.

हरियाणा में फरीदाबाद के समीप खानों के मजदूरों की भुखमरी की स्थिति और छंटनी

1353. श्री मंगल राम प्रेमी : क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 28 मई, 1984 के 'जनसत्ता' में 'यू घोसा दिया जाता है मुप्रोम कोर्ट को' शीर्षक में प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि फरीदाबाद के समीप अंखीर, मेवला, महाराजपुर, बड़खल, मुरुकुल, कटन, लकड़पुर, अनंगपुर तथा अन्य खानों के हजारों मजदूर छंटनी के कारण भुखमरी के कगार पर पहुंच गए हैं;

(ग) क्या यह भी सच है कि उच्चतम न्यायालय द्वारा नियुक्त लक्ष्मीधर मिश्र आयोग ने इस बात की पुष्टि की है कि इन खानों में हजारों बंधुआ मजदूर काम कर रहे हैं और यदि हां, तो, सरकार ने उन्हें नियमित करने और उन्हें भूखों मरने से बचाने तथा उन्हें बंधुआ मजदूर न बनने देने के सम्बन्ध में क्या कार्यवाही की है; और

(घ) यदि कोई कार्यवाही नहीं की गई है, तो उसके क्या कारण हैं ?

भ्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्मवीर) : (क) और (ख) सरकार का

जिसमें खानों के कार्यकरण के लिए परमिट जारी करने हेतु हरियाणा सरकार द्वारा अपनाई गई नई नीति के परिणामस्वरूप, फरीदाबाद (हरियाणा) के पास पत्थर खदानों के अधिकांश श्रमिकों की छंटनी की संभावना का आरोप लगाया गया है।

(ग) और (घ) श्री लक्ष्मीधर मिश्र महा-निदेशक (श्रम कल्याण), श्रम और पुनर्वासि मंत्रालय (श्रम विभाग) ने जिन्हें हरियाणा के फरीदाबाद जिले में पत्थर खदानों में काम कर रहे श्रमिकों की दशाओं की जांच करने के लिए बंधुआ मुक्ति मोर्चा द्वारा दायर की गई रिट याचिका में उच्चतम न्यायालय द्वारा आयुक्त क रूप में नियुक्त किया गया था, अब अपनी रिपोर्ट उच्चतम न्यायालय को प्रस्तुत कर दी है। उच्चतम न्यायालय ने जांच रिपोर्टों के आधार पर अपना निर्णय अभी देना है। अतः यह मामला उच्चतम न्यायालय में न्यायाधीन है और न्यायालय के निर्णय के अनुसार इस मामले में आगे कार्यवाही की जाएगी।

Casual Bookings in the Arabic Unit of External Services

1354. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total expenditure incurred on casual bookings in the Arabic Unit of External Services during the last three years i.e. 1982, 1983 and 1984 (upto 30.6.84) month-wise; and

(b) the sanctioned and actual strength of staff including Staff Artists of the Arabic Unit as on 30 June 1984 with particulars of the employees ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GHULAM NABI AZAD) : (a) A statement is annexed.

(b) The sanctioned and actual strength of the staff in the Arabic Unit of the External Services Division in the different grades/categories as on 30.6.84 is indicated below :

Name of the post	Pay Scale Rs.	Sanctioned Strength	Actual Strength	No. of posts Vacant.
Supervisor	1100-1600	1	1	—
Translator-cum-Announcer	700-1300	8	6	2
Assistant	425-640	1	—	1
Copyart	425-640	1	1	—

All these posts belong to Staff Artist category. Action to recruit two Translator-cum-Announcers and one Assistant against the existing vacancies has been initiated,